

WRITTEN ANSWERS TO
QUESTIONS

नई दिल्ली की सड़कें

*१८०१. श्री श्रिमूर्ति मिश्र : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) नई दिल्ली की किन-किन सड़कों के विदेशी नाम बदल कर भारतीय नेताओं अथवा भारत के अन्य सुसंस्कृत नामों पर रखे जा चुके हैं;

(ख) क्या सरकार ने कोई योजना बनाई है कि एक निश्चित अवधि के अन्दर सभी सड़कों के नाम सुसंस्कृत नाम रख दिये जायें; और

(ग) यदि हां, तो वह क्या है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री वातार) : (क) १५ अगस्त, १९४८ के पश्चात् नई दिल्ली की जिन सड़कों के नाम बदले गये हैं, उनके पुराने तथा नए नामों का एक विवरण पत्र सभा पटल पर रख दिया गया है। [देखिये पारिशिष्ट ६, अनुबंध संख्या ३४]

(ख) और (ग). पंजाब नगर पालिका अधिनियम, १९११ के अनुबंध १७९(१) के अधीन नई दिल्ली नगर पालिका को यह पूर्ण अधिकार प्राप्त है कि वह गलियों (streets) के नाम जो भी उचित समझे, बदल दे। अतः इस विषय में सरकार द्वारा कोई योजना बनाने का प्रयत्न नहीं उठता।

Regional Vocational Training Colleges

*1804, Shri L. Achaw Singh: Will the Minister of Education be pleased to state:

(a) whether it is a fact that four regional training colleges are being started in the country for training in vocational courses with multipurpose secondary schools attached to them; and

(b) if so, where these colleges are being opened and the number of

trainees to be admitted in these colleges annually?

The Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir. They are intended for training the teachers required for the subjects, particularly the subjects in the practical stream of the multipurpose Secondary Schools.

(b) The details are being worked out.

Lubricating Plant

*1809. Shri Muhammed Elias: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that Government have decided to ask Italy's E.N.I. and a private U.S.-Dutch firm to prepare project reports for the establishment of lubricating plant which is to come under public sector; and

(b) if so, the details thereof?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) No, Sir.

(b) Does not arise.

Prohibition

*1812. Shrimati Ila Palchoudhuri: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Union Government have offered to those State Governments who have so far not introduced prohibition that it will bear the loss incurred by them in revenue if they introduced partial prohibition;

(b) if so, the details of the offer;

(c) the names of States to which the offer has been made; and

(d) their reaction to the offer?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) No.

(b) to (d). Do not arise.